NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/58/2017

NAME OF THE PETITIONER(S)

: H.S. RAMESH KUMAR SURANA & 1

NAME OF THE RESPONDENT(S)

: ANUSH SHARES & SECURITIES PVT LTD

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

Aashish Jain Wuria

For Sulana a Sulana

Counsel for Repordents

2) Abhinar Parthasarathy Loursel for For Brahabel Bhost Petitioners

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to file a joint memo of settlement. Time is enlarged at request. Put up on 19.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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